

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II
(through web-based video conferencing platform)**

Item 17

**CP (CAA) No. 5/Chd/Hry/2023
(2nd Motion)**

Under Section 230-232, CA 2013

In the matter of:-

N. N. Metallic Pvt. Ltd. & Ors

With

...Transferor Company

Rajdoot Cables Pvt. Ltd.

...Transferee Company

Due to paucity of time, the matter could not taken up today, hence adjournment to 03.11.2023.

Sd/-

Court Officer

October 17, 2023

Mukta